

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 23793/2016

STATE OF U.P AND ORS & ORS.

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

(ONLY SLPC 24929/2016, 24941/2016, 25054/2016, 25059/2016 ARE TO BE LISTED IN REGISTRAR COURT NO. 1 VIA RP IN SLPC 24929/2016 DATED 24/04/2017.)

WITH

SLP(C) No. 24930/2016 (XI)
SLP(C) No. 24916/2016 (XI)
SLP(C) No. 24933/2016 (XI)
SLP(C) No. 25137/2016 (XI)
SLP(C) No. 24902/2016 (XI)
SLP(C) No. 24893/2016 (XI)
SLP(C) No. 24929/2016 (XI)
SLP(C) No. 25054/2016 (XI)
SLP(C) No. 24945/2016 (XI)

Date : 10-10-2017 These petitions were called on for hearing today.

For Petitioner(s) Mr. Aishwarya Pathak, Adv.
Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)
Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) Nos. 23793 and 25054/2016

These matters have already been directed to be listed before the Hon'ble Court. Therefore, no further orders are required to be passed in them.

SLP(C) No. 24929/2016

Four weeks time, as last chance is given to the learned counsel for the petitioners to comply with the terms of the order dated 22.8.2017 of this Court in respect of respondent No.2.

In all other matters files are not received.

List again on 28.11.2017.

SANJAY PARIHAR
Registrar

MG